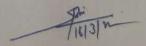


				NDEX PI FORMAT		
Sr. No			Function	Reportin g Authority	Data Source	Instructions
1	A-3	GST Collection Zone wise/ Division wise & achievement	GST Collection	JC HQ-7	System MIS report	GST collection report will be prepared by JC HQ-07 based on BO system report PMT- 01.
2	A-2	GST Revenue Receipts Zone wise/ Division wise & achievement	GST Revenue Receipt	JC HQ-7	BO System +RBI BO system MIS report PMT-01	GST revenue receipts report will be prepared by JC HQ-07 based on BO system report PMT-01 and reconciliation with RBI data.
3	B-1	GST Registration – Disposal and pendency of New Registration Application	New Registratio n	Functiona 1 ACST VAT-2 Office	BO System MIS report REG-01 and REG-02	Registration related reports will be prepared by Functional ACST VAT- 2; by using REG-01 and REG-02 reports from BO system. (New Registration applications)
4	B-2	GST Registration - Disposal and pendency of cancellation on application and Suo-Moto	Cancellatio n on application and Suo- Moto	Functiona 1 ACST VAT-2 Office	BO System MIS report REG-01 and REG-02	Registration related reports will be prepared by Functional ACST VAT 2; by using REG-01 and REG-02 reports from BO system. (Cancellation of registrations on application and Suo-Moto)
F		GST Registration - Summary of Status of Revocation Application	Revocation	Functiona 1 ACST VAT-2 Office	BO System MIS report REG-01 and REG-02	Registration related reports will be prepared by Functional ACST VA 2; by using REG-01 and REG-02 reports

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6	B-4	. 1.0112	NGTP	EIU	Di 1	NOWD 1 4 1
		(Maharashtra State Jurisdiction) detected and cancellations		1310	Physical KPI	NGTP related reports will be prepared by EIU; based on data available with EIU and by obtaining corresponding action status from Nodal
8	B-5	(Maharashtra Central Jurisdiction and other states) reporting	NGTP	EIU	Physical KPI	officers. NGTP of MH State CBIC jurisdiction and other states report will be prepared by EIU; based on communications received from them.
		Summary of Return 3B Non - filer PART A- 10 Lakhs to 25 Lakhs PART B- 25 Lakhs and above PART C- More than 6 defaults	Return Follow up	Functiona 1 ACST VAT-3 Office	BO System MIS report COMP- 01	Functional ACST VAT-3 will prepare summary report for whole state based on COMP-01 & action taken report from Nodal officers for review meetings.
C	I I I I I I I I I I I I I I I I I I I		Return Follow up	Functiona 1 ACST VAT-3 Office	BO System MIS report COMP- 01 & REG-03	Return non-filers list will be prepared by Functional ACST VAT-3 from non-filer report COMP-01 of BO system (RCC and suspended taxpayers flag based on REG-03 report), based on previous year's payment categorization of taxpayers into 3 categories: A) 10 Lakhs to 25 Lakhs B) 25 Lakhs and above and C) More than 6 defaults.



	9	C-2	Potr				
	10	D-1	Non - filer Follow up actions	Return Non Filer 3A Follow up	Functiona 1 ACST VAT-3 Office	System MIS report COMP-01	Functional ACST VAT- 3 will prepare Summary report for whole state based on MIS COMP-01 & action taken report from Nodal officers.
			GST Scrutiny	Scrutiny	Functiona 1 ACST VAT-4 Office	BO System MIS report ASMT 3.1	Functional ACST VAT- 4 will prepare this report from BO MIS ASMT 3.1 report.
		D-2	GST Audit	Audit	Functiona 1 ACST Thane Office	Physical KPI	Functional ACST Thane will prepare this report from information collected from Nodal officers
			GST Demand & Recovery	Demand & Recovery	Functiona 1 ACST VAT-3 Office	BO System MIS report ASMT 2.1	Functional ACST VAT- 3 will prepare this report from BO MIS ASMT 2.1 report, regarding status of DRC's based on stage of action initiated by nodal officer.
13	D-	d 5	SST Interest emand u/s 0 (more than 0000/year)	Interest u/s 50	Functiona 1 ACST VAT-3 Office	Physical KPI	Functional ACST VAT- 3 will prepare this report from information collected from Nodal officers regarding actions taken against pending interest payment.
14	E-1		ST Refund: ndency	GST Refund Pendency	Functiona 1 ACST VAT-2 Office	BO System MIS report RFD- 4.0(A) & of RFD- 01 + processing	Functional ACST VAT 2 will prepare GST refund pendency report from BO MIS RFD-4.0(A) (Refund status as on date T+ and after processing for ageing based on

16/3/2

	15	E-2	GST refund: Disposal Performance	GST refund disposal	Functiona 1 ACST VAT-2 Office	BO System MIS RFD 2.0	Functional ACST VAT- 2 will prepare GST refund disposal performance report from BO MIS RFD 2.0
	16	F-1	Summary of Pending Recovery GST	Summary of Pending Recovery	Functiona 1 ACST VAT-3 Office	BO System + Processi ng	Form F1 is summary report of Form F1A. Functional ACST VAT-3 will prepare this report for whole state from BO system report. For taxpayer, all pending recovery is merged and then taxpayers are categorized based on pending dues.
	F-	I	List of Pending Recovery cases (more han 1 Cr)	Pending Recovery List	Functiona 1 ACST VAT-3 Office	BO System MIS recovery 8.1 + Processi ng + Nodal	Functional ACST VAT-3 will prepare list report of pending recovery. Nodal officer will submit action taken remarks in Col. 10, 11 & 12; based on this information, ACST VAT-3 will process data & submit summary report for state for Pending recovery (above 1 Cr.) merged for taxpayer based on BO MIS Recovery 8.1
17	G-1	Ru Ap Dis		Advance Ruling	AR Authority	BO System MIS report AR 1.1 and AR 1.2	State Advance Ruling authority will prepare this report from BO system MIS AR 1.1 and AR 1.2 report regarding AR application disposal and pendency along with ageing

7/18/3/22

GST KPI FORM - A-1

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70	TAX	WA THE	MUMBA			1				No.	Sr.	
STATE	CENTRE TAXPAYERS	GRAND TOTAL	MUMBAI SOUTH EAST			East	Mumboi South		4		Zone	
STATE GRAND TOTAL	CENTRE	DTAL	SUB- TOTAL	MUMBAI-LTU-4	MAZGAON	MANDVI	NARIMAN POINT	FORT	3	Pivision		COLLECTION Zone wise / Division wise achievements
									4	the Month (2020-21)	Collection for	ION Zone w
									SI.	the Month (2021-22)	Collection for	ise/ Division
									6	(Col.5- Col.4)/Col.4%	% Growth	n wise achie
									7	to the Month (2020-21)	Collection up	Tromonte
									20	to the Month (2021-22)	(Amt. in Crores)	
								9		% Growth (Col.8-Col.7)/Col.7%		THE RESIDENCE OF THE PARTY OF

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GST KPI FORM -A-2

Received	State Total with Compensation	pensation Received	STATE	SIATE	STATE	STATE	GRAND TOTAL	MOMBAI SOUTH EAST	WITH THE PARTY OF			1 Mumbai South			No. Zone	SR	
		STATE	STATE	STATE	STATE	STATE	MAL	SUB- TOTAL	MUMBAI-LTU-4	MAZGAON	MANDVI	POINT	FORT	3	Division		GS1 Kevenue Receipts Zone wise / Division wise and in
Total	Grand		Sub-	IGST	Central SGST	SGST	SGST	SGST	SGST	SGST	SGST	SGST	SGST	4	Act		Receipts 2
														5	Target up to the Month 2021-22		one wise / Di
														6	Receipts during the Month 2021-22	ATTOM WISE	ricion wice
														7	Receipts up to the Month 2021-22	acnieveme	A STATE OF THE PARTY OF THE PAR
													0	7%	Achieveme nt (Col.5- Col.7)/Col.	nts	
													9		Receipts During the Month 2020-21		STATE OF STREET, STREE
													10		Receipts up to the Month 2020-21	(Amt. in Crores)	топси-
													11	10%	% Growth (Progressive) (Col.7- Col.10)/Col.		

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GRAND TOTAL	MUMBAI SOUTH SUB- TOTAL	MUMBAI-LTU-4	MAZGAON	South East MANDVI	Mumbai NARIMAN POINT	FORT	1 2 3		Sr. Zone Division		Sign	2	
							4		Deemed		osal and P		
							5	Approved	Manual		endency	GS	GST
							6	Responded to SCN	Rejected	No. of Appli	Disposal and Pendency of New Registration Applications	GST Registration:	GST KPI FORM - B-1
							7	Responded to SCN	oted	No. of Applications Disposed	ration Applic		ì
William St. Co.							8	8 (4+5+6+7)	Total Disposal	ed	ations		
							9	to Other Jurisdictions	Transferred -	A ST ST ST			Month -
							10	>30 Days	Pendency				

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GST KPI FORM - B-2

					210							
	MUMBAI			1			1		Sr. No.		Brie Ust	
GRAND TOTAL	MUMBAI SOUTH EAST SUB-TOTAL		Donn't Transc	South Fast	Mumbai		2		Zone			
TAL	SUB- TOTAL	MUMBAI-LTU-4	MAZGAON	MANDVI	NARIMAN POINT	FORT	3		Division		Disp	
	0	The state of the s					4		Approved	No. of Ca	osal and	GST
	0						5	Not Responded to SCN	Rejected	No. of Cancellation on Applications Disposed	Disposal and Pendency of RC Cancellation on Applications & Suo Moto	GST Registration
	0						6	Responded to SCN	ted	pplications	of RC Ca	on
では、	0		THE REAL PROPERTY.				7	7 (4+5+6)	Total	Disposed	ıncellati	
TO SERVE	0						80	Dropped	Proceeding	No. of S	on on Ap	
STATE OF THE PARTY	0						9	Not Responded to SCN	RC Cancelled	No. of Sou Moto Cancellation Disposed	plications	
	0				The second second		10	Responded to SCN	ncelled	cellation Dis	& Suo M	
No. of Concession, Name of Street, or other Persons, Name of Street, or ot	0						11	11 (8+9+10)	Total	posed	oto	
THE REAL PROPERTY.	0						12	>30 Days	Cancellation on Applications	Pendency of	The second second	
	0			The second secon	THE REAL PROPERTY OF THE PARTY		13	>30 Days	Sou Moto Cancellation Applications	Pendency of		Month-



GST KPI FORM - B-3 GST Registration:

		AND O AND	MIIM				-					1			N T			
GRAND LOTAR	CEANING TO	LOW DOO!U PAR!	MIN BAI SOUTH BAGE				Mumbai South East MANDVI					2		20ne				
The state of the s		SUB- TOTAL		MUMBAI-LTU-4	MAZGAUN	MATCAON	MANDVI	TATTOTALISTA	NARIMAN POINT	FORT	п	3		Division			Proposal and Pendency of Revocation Applicat	Disposal
		0							-		4		Approved				Fendency	
	0	0									5		Not Responded to SCN	Rejected	No. of Applica		of Revocati	- STORT OF LOTE
	0	,	The state of the s							Total Printers and	6	2000	Responded to	cted	No. of Applications Disposed	- Andread	on Annlicat	
	0									STREET, STREET	7	7 (4+5+6)		Total		CITOTIS	ione	
0	0									OX			>30 Days	Pendency		1. 医多种 医神经	No. of Concession, Name of Street, or other Persons, Name of Street, or ot	Month-

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GST KPI FORM - B-4

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	W D M B			1			10	Sr. No.	
GRAND TOTAL	MUMBAI SOUTH BAST			East	Minm har South		2	Zone	
OTAL	SUB- TOTAL	MUMBAI-LTU-4	MAZGAON	MANDVI	NARIMAN POINT	FORT	3	Division	
							4	Total NG NGTP Detected during the Month	Non Ge
							5	NGTP Detected NGTP Detected Cumulative NGTP during the Detected upto Month this month	Non Genuine Tax Payers detected and cancellations (MH State Jurisdiction)
							6	Cumulative Cases where taxpayer found Genuine (Out of Col. 5)	rs detected and
							7	Ab-initio Ab-initio Cancellation During the Month	d cancellatio
							8	Ab-initio Cancellation Cumulative Abinitio initio Cancellation upto this Month	ns (MH State
							9	RC to be Cancelled Ab-initio	Jurisdict
							10	Evidence folder Submitted During the Month	ion)
						-		Cumulative Evidence folder Submitted upto this month	
						100000000000000000000000000000000000000	15	NGTP Published During the Month	
						AN .	19	Cumulative NGFP Published upto this month	Mark Party In

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Month

GST KPI FORM - B-5

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Month

	2	1	· Ico	Sr. No.		
Total	Other States	MH CBIC Jurisdiction	2	MH CBIC/Other State		Non Genui
			3	NGTP Communicated/ Detected during the Month	NGTP Commu	ne Tax Payers (
			4	Cumulative NGTP Communicated/ Detected upto this month	NGTP Communicated/ Detected	Non Genuine Tax Payers Communicated/Detected and cancellations (MH CBIC Jurisdiction & Other States)
			CI .	Ab-initio Cancellation	Cancellati	inicated/Detected and cancellation
			6	Ab-initio Prospective Active Cancellation Cancellation Taxpayers	Cancellation Status (Out of Col. 4)	l cancellati
			7	Active Taxpayers	of Cal. 4)	ons (MH C
			8	NGTP Published During the Month	Ab-initio Cancellation	BIC Juris
			9	Cumulative NGTP Published upto this month	mcellation	diction &
			10	NGTP Published During the Month	Prospective Cancellation	Other Stat
			11	Cumulative NGTP Published upto this month	Cancellation	es)



GST KPI FORM C-1 Part -A

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GRAND TOTAL	MUMBAI SOUTH EAST			Mumbai South East MANDVI			2		Zone	mary of Return	The same of the sa
AL.	SUB- TOTAL	MUMBAI-LTU-4	MAZGAON	MANDVI	NARIMAN POINT	FORT	3		Division	3B Non - filer (
							4	The state of the s	Count of GSTIN	10 lakhs to 25	
							5	The state of the s	Count of GSTIN No. of GSTR 3B Defaults	Summary of Return 3B Non - filer (10 lakhs to 25 Lakhs) during the month (Amt. in Crores)	
							6		Expected SGST	(Amt. in Crores)	TATATATA

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GST KPI FORM C-1 Part -B

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	MUMI			1 1			1	s No.	Sun
GRAND TOTAL	MUMBAI SOUTH EAST			Mumbai South East MANDVI			2	Zone	ımary of Retur
TAL	SUB- TOTAL	MUMBAI-LTU-4	MAZGAON	MANDVI	NARIMAN POINT	FORT	3	Division	n 3B Non - file
							4	Count of GSTIN	r (25 Lakhs & a
							5	Count of GSTIN No. of GSTR 3B Defaults	Summary of Return 3B Non - filer (25 Lakhs & above) during the month (Amt. in Crores)
	· · · · · · · · · · · · · · · · · · ·						6	Expected SGST	(Amt. in Crores)

GST KPI FORM C-1 Part -C

-1	æ	

GRAND TOTAL	MUMBAI SOUTH EAST			1 Mumbai South East MANDVI			1 2	S NO. Zone	Summary of Return 3B Non - filer (6 & above Defaults) during the
ral	SUB- TOTAL	MUMBAI-LTU-4	MAZGAON	MANDVI	NARIMAN POINT	FORT	3	Division	n 3B Non - file
							4	Count of GSTIN	r (6 & above De
							5	Count of GSTIN No. of GSTR 3B Defaults	faults) during the month
							6	Expected SGST	month Amt. in Crores)

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GST KPI FORM C-1A Part -A

	MUMB			1	110	1	1	Sr. No.		1
GRAND TOTAL	MUMBAI SOUTH EAST SUB- TOTAL		past	Fast	Mumbai South		2	. Zone		
TAL	SUB- TOTAL	MUMBAI-LTU-004	MAZGAON	MANDVI	NARIMAN POINT	FORT	3	Division		
	THE RESERVE						4	Desk	List of	
THE REAL PROPERTY.						The same of the same of	5	GSTIN	List of Return 3B Non - filer 10 lakhs to 25 Lakhs	GST KPI FORM C-1A Part -A
							6	SGST Paid by Cash (Previous FY)	on - filer 10 l	RM C-1A Part
· · · · · · · · · · · · · · · · · · ·			The state of the s				7	Total SGST Paid (Previous FV)	akhs to 25 I	-A
通用的工作的工作的工作的工作的工作的工作的工作的工作的工作的工作的工作的工作的工作的							8	Average Total SGST Paid Monthly/Quarterly (Previous FY) SGST Paid (Previous FY)	akhs	
							9	No. of GSTR-3B Defaults		
The same						The same	TO	Expected RCC SGST Status	(A	
						- Policies	111	RCC Status	Amt. in Rs.	Month-
THE STREET							12	Action Taken Report	Rs.)	



MUMBAI SOUTH EAST SUB-TOTAL Mumbai South NARIMAN POINT List of Return 3B Non - filer 25 Lakhs & above MAZGAON FORT (Previous FY) Nonthly/Quarterly

SGST Paid (Previous FY) No. of GSTR Expected SGST Month (Amt. in Rs.)

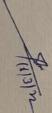
GST KPI FORM C-1A Part -B

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9	MUMBAI SOUTH EAST SUB- TOTAL				1 Mun				To the second	Sr. No.	
GRAND TOTAL	THEAST			East	outh					Zone	
TAL	SUB- TOTAL	004	MUMBAI-LTU-	MAZGAON	MANDVI	NARIMAN POINT	FORT	Н	ယ	Division	
									4	Desk	
								CI		GSTIN	
										SGST Paid by Cash (Previous FY)	THE THE
							The same of the sa	1			above Defaults
							8		Cr. r. control of 1	Average Monthly/Quarte ly SGST Paid (Previous FV)	efaults
							9		THE PERSON NAMED IN	Average Total SGST Paid Monthly/Quarter No. of GSTR 3B Expected SGST (Previous FV) by SGST Paid Defaults (Previous FV) Defaults Defaults Defaults (Previous FV) Defaults	
							10			Expected SGST	
							11			RCCStatus	(Ami
							12			Action Taken Report	(Amt. in Rs.)



The state of the s	MUMBAIS			1	7		State of the last	SI.	
GRAND TOTAL	MUMBAI SOUTH EAST		A. A	Fast	Mumbai South		2	Zone	
TAL	SUB- TOTAL	MUMBAI-LTU-004	MAZGAON	MANDVI	NARIMAN POINT	FORT	3	Return 3B Division	
							4	Non - filer i Notices in GSTR - 3A Issued during the month	GST KP
		The same of the sa					SI	Cumulative Notices in GSTR - 3A Issued	GST KPI FORM C-2
行为以 · · · · · · · · · · · · · · · · · · ·							6		
							7	Part-A Unilateral Assessment Order passed No of orders raised (Amt. in Crores)	
						The second secon	200	Month- (Amt. in Crores) Part-B Provisional Attachment	



GST KPI FORM - D-1

- 5/11 - 10 - 10		ZONE		ASSESSMENT YEAR 2017-18	FO	NA	Z	Mumbai South East MANDVI	NIA.	
		DIVISION		-18	FORT	PIMAN POINT	NAKINIM POINT	ANDVI	MUZGRON	
	NOTICE	No. of cases in which notices issued during month								
	NOTICES ISSUED	Cumulative No. of cases in which notices issued	5							
GST Scrutiny		No. of cases in Amount No. of cases in which amount admitted and which amount admitted and paid during month month paid	6							
	AMOUNT PAID	Amount admitted and paid during month	7							
	PAID	Commistive No. of cases in Amount in which rep which amount admitted and accepted admitted and paid during more	8							
		Cumulative Amount admitted and paid	. 6		THE REAL PROPERTY.					
	REPLY ACCEPTED	Cumulative Amount in which reply no. of cases admitted and ascepted reply paid during month necepted	1.0							
	CEPTED	Comulative No. of cases in which reply accepted	101							
THE REAL PROPERTY.	RECOMMENDED FOR ACTION	Communitive No. of cases No. of cases recommended for action reply during month	12							
(Amt. in Crores)	VDED FOR ON	Cumulative No. of cases recommended for action	A GOLDEN STREET							
res)	Pending	No. of cases Cumulative for action recommended No. of cases (14=5-(111+13)) for action for action	THE REAL PROPERTY.							

MUMBAI BOUTH EAST

SUB-TOTAL

GST KPI FORM - D-2
GST Audit

	MUM		F			FOR THE	OTC		N N	
GRAND TOTAL	MUMBAI SOUTH EAST		Mumbai South East			OR THE YEAR 2017-18	10	SOUR.	7	
T. T.	BUB-TOTAL	MUMBAI-LTU-4	MAZGAON	NARIMAN POINT	FORT		63	noistan		
								during the month	Allocated	
							S	Allocated Cases upto month	Cumulative number of	
						The state of the s	6	Audit ad Zonal Lev during th month	Cases	Allegated
						S. MANUEL STREET, ST.	7	Audit at Zonal tel Level upto ne month	Cumulative number of Case	The second secon
							20	ADT-2 during the month	Andit Report issued	
						THE PERSON NAMED IN		issued ADT- 2 upto month	Cumulative Audit	
						**	N. T. C.	Full dues Paid		
							in a mone	Full dues not Nil paid Reven [SCN Pari	Cases where Andit Report and Closure Report issued during the month	
					National Property and	1.6	TO.	Revenue Other Total	dit Report d during t	
					September 1	10	3	Any Other	and Clo	
					September 1	I.d		Total	Sure	
					THE PERSON	0.7		Full dues Paid	Cumul	
						O.Y.	Insuran	Full dues not paid [SCN	ative Case Isure Repo	
					No. of Concession,	117		Revenue Other Total	Cumulative Cases where Audit Report and Closure Report issued upto month	The state of the s
						181	Ī	Any	udit Rep upto mo	Am
			10			19		Total	ort and ath	Amt. in Crores
	THE PARTY NAMED IN				The state of the s	20		79	Audit	rores

Month-

GST KPI FORM - D-3

Amounts Amounts Amounts furoived d/ proceeding furoped Order withdraw	Amount sincolved in dropped withdrawn DRC-05 DRC-05 Care Amount Care order Order withdrawn 13	DRC-05 EING MONTH Amount Involved in dropped proceedings order withdrawn Order withdrawn 13 14 DRC-05 EVMULATIVE Amount dropped proceedings order withdrawn Order withdrawn 13	Amount Cases involved in proceedings Order dropped/ proceedings Order dropped/ withdrawn Order (DRC-05) withdrawn issue of order withdrawn order (DRC-05) withdrawn issue of order		DRC-01	DURING MONTH CUMULATIVE DURING MONTH	Sr. No. Zone Division Amount Amount Amount DRC-01 involved DRC-01 involved in DRC-01 issued demonstrated in DRC-01 issued demonstrated demonstrated in DRC-01 issued created in DRC-01 involved in DRC-01 invo	I 2 3 4 5 6 7 8 9	FOR THE YEAR 2017-18	TOWNS TO SELECTION OF THE PERSON NAMED IN COLUMN TWO IS NOT THE PERSON	FORT			er-		
Demand & Recovery and other statutary actions CUMPLATIVE DURING MONTH CUMPLATIVE DURING MONTH	Demand & Recovery and other statutary actions Demand & Recovery and other statutary actions DRC-05	Demand & Recovery and other statutary actions Demand & Recovery and other statutary actions DRC-05	Demand & Recovery and other statutary actions CUMULATIVE DURING MONTH CUMULATIVE DURING MONTH Cases Involved in Cases Involved in DRC-07 Issued DRC-07 Issued		DURIN			4	4	4						
Demand & Recovery and other statutary actions COMPLATIVE DURING MONTH CUMULATIVE DURING MONTH Amount DRC-01 involved in DRC-07 of Involved issued DRC-01 issued statutary actions DRC-01 involved in DRC-07 of Order issued demand issued demand issued demand issued demand created (DRC-05) withdrawn Order withdrawn Ord	Demand & Recovery and other statutary actions Demand & Recovery and other statutary actions DRC-05	Demand & Recovery and other statutary actions Demand & Recovery and other statutary actions DRC-05	Demand & Recovery and other statutary actions COMMULATIVE DURING MONTH CUMULATIVE DURING MONTH Cases Involved in DRC-07 of DRC-07 of DRC-07 issued lissued demand issued created created (DRC-05) withdrawn (DRC-05) withdrawn order withdrawn (DRC-05) withdrawn withdrawn (DRC-05) withdrawn order issue of order withdrawn (DRC-05) withdrawn withdrawn (DRC-05) withdrawn withdrawn order issue of order withdrawn (DRC-05) withdrawn order withdrawn order withdrawn (DRC-05) withdrawn issue of order withdrawn order withdrawn order order withdrawn order order order withdrawn order o		DR	HTNOM DE	Amount involved in DRC-01	5								
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h had a had	DRC-05 DRC-05 unt can red in drop, drings Ore ped withd ter (DRC	DRC-05 CUMULATIVE Cases red in dropped/ drings Order ped/ withdrawn ler (DRC-05) Tawn Cases involved in proceedings dropped/ dropped/ dropped/ order withdrawn Order frawn Corder withdrawn Order withdrawn	DRC-05 CUMULATIVE DURING Cuses	ctions	THE STATE OF	DURING		12		THE RESIDENCE OF						
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unt Cases, red in Cases, dings payment made pad in DRC.03 after ter issue of order	DURING MONTH Cases, payment made in DRC.03 after after tissue of order order order	MONTH Amount involved in payment made after issue of order	11.10円	(Amt in Crores)	C-03	CUMULATIVE	Cases. payment made in DRC-03 after lesue of order		128	18	18	18	18	18	18	18
MONTH DUSING MONTH DUSING MONTH Cases, the payment made payment made payment made payment for DRC-03 after after issue of order order rawn Amount Cases, the payment made after issue of order order order order.	Amt ir	Amt ir	Amt ir	(s)	THE REAL PROPERTY.	ATIUE	Amount involved in payment made after issue of order		19	- 19	19	19	19	19	19	19

^{*} Due to some technical glitch, for few ARNs multiple notices / orders / drop proceedings have



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		Sr. No. 2						Mumb					MUMBAI SOUTH EAST	GR
Other demands (Inte	2019-20 Section Cases more than 50,000 per year) for 2017-18, 2018-19 & 2019-20	Zone Divison				FORT	NARIMAN POINT	Mumbal South	MANDVI	MADDAON		MOMBAL-ETO-4	AST SUB-TOTAL	GRAND TOTAL
rest n/s 50 for each	TOTAL CONTROL CAN	No of cases allocated	Cases											
	es more		Amt.			- ST. 10								
more than 50 000	man 50,	Paid by taxpayor after notice in DR in the month	Cases										THE PARTY	
777	uuu per y	Paid by taxpayer fter notice in DRC-3 in the month	Amt.	The second secon	7	And the Party			1					
ı	ear) for	Paid by taxpayer Cumulative Paid by after notice in DRC-3 taxpayer after notice in the month in DRC-3	Cases	cuoro	8	The second				Par and and and				
	2017-18,	unlative Paid by Ayer after notice in DRC-3	Amt	Dane.	9								September 1	
	2018-19	DRC-7 i	Cheese	Cases)0									
	& 2019-20	DRC-7 issued in the month	•	Amt.	The same of									
		Cumi DRC-7	Total Control	Cases	100 mm						The state of			No. of Lot, House, etc., in such such such such such such such such
		Cumulative DRC-7 issued		Amt.	26		Name of the last							
Month-	(Amt in	Closing balance at month	les out	Cases	1	1								Commence of the last
	(Amt in Crores)	Closing balance at the end of	fer sector whereart	Amt.		S. Contraction of the last of								The second

GST KPI FORM E-1

	MUM			1			1		Sr. No.		
GRAND TOTAL	M UM BAI SOUTH EAST			Mumbai South East			2		Zone		
AT.	SUB-TOTAL	MUMBAI-LTU-4	MAZGAON	MANDVI	NARIMAN POINT	FORT	3		Division		GST refund: Pendency
							4	More than 30 Days	Aging of pendancy for RFD-02	RFD-02	endency
							SI.	Less than 60 days	Aging o		
							6	61- 90 days	f pe ndz	RF	
							7	91- 180 days	ıncy for	RFD-06	
							8	More than 180 days	Aging of pendancy for RFD-06		

1 (5/3) Ju

XX.			Just				-		No. S.		1
GRAND TOTAL	MUMBAI SOUTH EAST			MUMBAI SOUTH EAST MANDVI			2		Zone		
TAL	Sub Total	MUMBAI-LTU-4	MAZGAON	MANDVI	NARIMAN POINT	FORT	3		Division		
					I		+	Count	R. Appl Filed (
							اد	Count Amount Count Amount Count Amount Count	Refund Applications Filed (GST RFD- 01)		
							6	Count /	Deficiency Memo Issued (GST RFD-03)	GST	
							7	Amount	iency Issued FD-03)	refund	GST K
							×	Count A	Deficiency Provisional Memo Issued Order Issued (GST RFD-03) (GST RFD-04)	GST refund: Disposal Performance	GST KPI FORM E-2
							9	Amound.	ional Issued FD-04)	osal Pe	M E-2
							10	Count s	Rei	rform	
						000000000000000000000000000000000000000	Ξ	Amount	und Sancti (апсе	
							12	Amount Rejected	Refund Sanction/Rejection Order Issued (GST RFD-06)		
							13	Amount Adjuste d	on Order 06)		
							1+	Amount Amount Amount Sanctioned Rejected d to CWF	Issued		Service Service
							15	the month (6+10)	Disposal by RFD-03 & RFD-06 in		
							- 16	Count	Payme is sue RFD-0 Prov		
							17	Amount	Payment Order issued (GST RFD-05) w.r.t. Provisional Order		
							<u>×</u>	Count	Paym issued 05) w. Sanctio	Amon	Month -
							[9]	Count Amount Count Amount	Payment Order Payment Order issued (GST RFD-RFD-05) w.r.t. 05) w.r.t. Refund Provisional Sanction/Rejection Order	Amont in Cr.	•

MED 31

GST KPI FORM F-1

			-				The Paris	SE NO.			
GRAND TOTAL	MUMBAI SOUTH EAST			MUMBAI SOUTH EAST MANDVI				Zune.			
The state of the s	SUB TOTAL	MUMBAI-LTU-4	MAZGAON	MANDVI	NARIMAN POINT	FORT	3	DNISON			
							4	Taxpayers Entries	BELOW 10 LAKHS (MERGED) 10 to 50 LAKHS (MERGED)		
							5	No. of Entries	LAKHS (
							6	Amount	MERGED)	Summa	
			The state of the s				7	Taxpayers Entries	10 to 50 I	Summary of Pending Recovery GST	GOT NET LOKAL L-I
						A STATE OF THE PARTY OF THE PAR		No. of Entries	AKHS (MI	ding Reco	I OKINI P
THE PARTY							9	Amount	(RGED)	overy GS	-1
To the last of the					THE REAL PROPERTY.		Ш	nt Taxpayers Entries Amount	50 to 1 t	T	
THE OWNER OF THE OWNER OWNER OF THE OWNER OW							11	Entries	I Cmre (MERGED)		
100000000000000000000000000000000000000							20 12 500	Amount	GED)		
September 1						THE STATE OF THE PARTY OF THE P	E1	Taxpayers Entries Amount	1 Cr and		
							SANTE DE	Entries	1 Crand above (MERGED)		
							The Issue	Amount	RGED)		
							16	Taxpayers Entries			
							17		TOTAL	Amount in Cr.	TATORNIA -
							18.00	Amount		in Cr.	



GST KPI FORM F-1A

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													2	GSTIN/Temp ID/UIN		
														Trade/Legal Name		
												4		Case Initiated on Date	r chung r	Dandin
												3		Amount Name of Case Handling Officer Involved (In Crores)	i challing Recovery list Report (above 1 cr merged)	GST KET FORM F-IA
												6			ve I cr mer	۱
														Zime	ged)	۱
										The same of		8		Division		ı
												9		RC Status		
19												10		Tax Period		
THE RESERVE THE PERSON NAMED IN	The Real Property lies													Demand Raised U/s.		
													reason)	Status (In case of available recovery, please leave the column blank otherwise select one of the following	Amount in Cr.	Month -



Number of Applications to work Number of Applications to work Application ceived During selected period (ARA-01) Bisposed Balance Col. No. (4-equal: period(ARA-01) Application bisposed During selected period period(ARA-01) Bisposed During the selected period period(ARA-01) Bisposed During Cumulative Total Advance Col. No. (4-equal: period(ARA-01) Balance Col. No. (4-equal: period(ARA-01))		2 2 6
tions to work "umulative Total Application Applications Disposal "umulative Total Total Application Application Advance applications applications the selected period (ARA-01) "umulative Total Advance Ruling Order Issued		Closing Balance ol. No. (- 6)
tions to work Disposal		
GST Advance Ruling Applications Dis		
	s Disp	osal &
GST KPI FORM G-1		

